

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3389

ANSWERED ON:23.08.2011

DRINKING WATER SUPPLY

Argal Shri Ashok;Dubey Shri Nishikant ;Kora Shri Madhu ;Nagar Shri Surendra Singh;Pandey Saroj;Vishwanath Shri katti  
Ramesh;Yadav Shri Om Prakash

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

- (a) whether there are reports that drinking water supply in some States/Cities are inadequate;
- (b) if so, the details thereof;
- (c) whether proposals regarding development of drinking water supply infrastructure have been received from the States;
- (d) if so, the details and the present status thereof alongwith the reasons for delay in approving the said proposals; and
- (e) the funds allocated to the States for improving drinking water supply during each of the last three years and the current year,State-Wise?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT( SHRI SAUGATA ROY )

(a) & (b): Yes, Madam. There have been assessment made of availability of drinking water in urban centres which have brought out that availability of water is less than the approved Service Level Benchmarks in some cities and towns.

An assessment of per capita availability of drinking water in 35 metropolitan cities was made in November, 2003 (Annexure I). As per pilot project for Service Level Benchmarking for 28 cities conducted in 2009, the rate of water supply is given at Annexure II.

(c) & (d): Provision of drinking water supply infrastructure is in the domain of the States. However, under different schemes of the Government proposals are received from time to time from the State Governments for Central Assistance which are appraised. Assistance is given to States for drinking water projects under the Jawaharlal Nehru National Urban Renewal Mission (JNNURM), 10% lumpsum provision under North Eastern Region including Sikkim, Urban Infrastructure Development for Satellite Towns and North Eastern Region Urban Development Programme (NERUDP).

(e): The funds allocated to the States under the Schemes are at Annexure III-A,III-B,III-C & III-D.